## Annexure-3 Name of the corporate debtor: MK Overseas Private Limited ; Date of commencement of CIRP:- 19.09.2019.; List of creditors as on: 23.10.2024

## Secured Financial Creditors (Other Than Financial Creditors belonging to any class of creditors)

														(Amount in ₹)
SI	Name of	De	tails of claim	Details of claim admitted						Amount of	Amount of any	Amount of claim not	Amount of	Remarks, if any
No.	creditor		received							contingent claim	mutual dues, that	admitted	claim under	
		Date of	Amount	Amount of	Nature of	Amount covered	Amount	Whether	% of voting		may be set-off		verification	
		receipt	claimed	claim admitted	claim	by security	covered by	related party?	share in CoC					
						interest	guarantee							
					Packing Credit									
	J.C. Flowers Asset Reconstruction Pvt. Ltd.				Bill Discounting									
1	(As assigned from VSJ Investments Pvt Ltd)		2,60,17,17,397	2,60,17,17,397	Other Charges	2,60,17,17,397		No	74.55%	-	-	-	-	
2	HDFC Bank Ltd.		43,25,17,446.00	41,96,06,193.00	Bill Discounting	41,96,06,193		No	12.02%	-	-	1,29,11,253	-	
					Post/ Pre Shipment									
					Term Loan									
	Standard Capital Markets Limited (As													
	assigned from J.C. Flowers Asset		39,42,22,009.00	39,42,22,009.00	Term Loan									
3	Reconstruction Pvt. Ltd. )				Pre Shipment (PCFC)	39,42,22,009		No	11.30%	-	-	-	-	
4	AXIS Bank Ltd.		97,590	-	Vehicle Loan	-		No	-	-	-	97,590	-	
5	Toyota Financial Services India Limited		36,98,974	-	Vehicle Loan	-		No	-			36,98,974		
	TOTAL		3,43,22,53,416	3,41,55,45,599		3,41,55,45,599			97.86%	-	-	1,67,07,817	-	